

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 08 OF 2016

Dated : 14th December, 2018

**Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Delhi Transco Ltd. : ... Appellant (s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhury
Mr. Ashwin Ramanathan

Counsel for the Respondent (s) : Mr. Divyanshu Raz for R-1

ORDER

The learned counsel appearing for the parties request for some time to go through the chart prepared to arrive at a mutual consent and to take necessary steps and to make their submissions. Accordingly, the time is granted.

As agreed by the learned counsel for the parties, list the matter on **12.02.2019.**

**(Ravindra Kumar Verma)
Technical Member
mk/bn**

**(Justice N.K. Patil)
Judicial Member**